

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 190 & 210 of 2017 in CP(IB)/41/7/HDB/2017
NAME OF THE COMPANY	Deccan Chronicle Holdings Limited
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagender for Canara Bank	Advocate	9849147487	T. Nagender
Designated Senior counsel Deepak Bhattacharjee	Senior Adv Adv	9849022303	Deepak Bhattacharjee

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K K Rao	IRP	KKRao2008@gmail.com	KK Rao
P. Sri Harsha Reddy	Advocate		
Counsel for R-2 Katak Mahesh Babu		9246297766	Katak Mahesh Babu

Heard Mr. Deepak Bhattacharjee, Senior Counsel along with Mr. T. Nagender, learned counsel for the petitioner and Mr. K.K. Rao, IRP and Mr. Sri Harsha Reddy, learned counsel for the Respondent No.2.

Post CA No. 190 of 2017 on 10.01.2018 and CA No. 210 of 2017 on 24.01.2018.


Member (Technical)


Member (Judicial)